



Government of Jammu and Kashmir
Home Department, Civil Secretariat, J&K
Srinagar/Jammu

Notification

Jammu, the 11th December, 2018

SRO 549. Whereas, the Government vide notification SRO-125 dated 21st April, 2014, appointed Additional District and Sessions Judge Udhampur as an Arbitrator for a period of four months to make an award in respect of land measuring 1780 Kanals 09 Marlas, comprising of khasra numbers shown in Annexure-"A" to the said notification, situated at Village Priyan, Gordi, Southan, Sustain and Thill of Tehsil and District Udhampur; and

Whereas, on the request of the Arbitrator, the time to complete the proceedings was extended from time to time and latest extension was accorded by the Government vide notification SRO-166 dated 02 March 2018, wherein the time for making the award was extended for a further period of one year i.e, 21st August, 2017; and

Whereas, the said Arbitrator has, inter-alia, informed that the arguments are at the concluding stage and has sought more time to conclude the proceedings; and

Whereas, the Government has considered the matter and decided that further extension in time for making the award by the Arbitrator be granted

Now, therefore, in exercise of the powers conferred by sub-rule(1) of rule 10 of the Jammu and Kashmir Requisitioning and Acquisition of Immovable Property Rules, 1969, the Government hereby direct that the time for making the award shall and shall always be deemed to have been extended by a further period of Six months w.e.f 21st of August 2018.

By Order of Government of Jammu and Kashmir.

Sd/-

(R.K Goyal) IAS,
Principal Secretary to the Government,
Home Department

Dated:- // .12.2018

No. Home/CL-37/2013

Copy to the:-

1. Financial Commissioner (Revenue), J&K.
2. Principal Secretary to Hon'ble Governor, J&K State.
3. Divisional Commissioner, Jammu.
4. Secretary to the Govt., Depatt., of Law, Justice and Parliamentary Affairs(w.7.s.c).
5. Principal Director Defence Estates, Northern Command, P.O Satwari, Jammu.
6. Additional District and Sessions Judge, Udhampur.
7. Deputy Commissioner, Udhampur.
8. Special Secretary to Chief Secretary J&K.
9. Director Archaeology, Archives and Museums.
10. OSD to Hon'ble Advisor(G).
11. OSD to Hon'ble Advisor(V).
12. OSD to Hon'ble Advisor(K).
13. Defence Estates Officer, Jammu Udhampur Circle.
14. Private Secretary to Principal Secretary(Home).
15. General Manager, Ranbir Government Press, Srinagar/Jammu.
16. I/C, Website, Home Department.
17. Office Records file.....

(Rashid Raina) KAS, 11/12/18

Under Secretary to the Government,
Home Department

Detail of Khasra nos to be acquired Under Case no: - 2110-

S.No	Name of village	Khasra nos.	Area		S.No	Name of village	Khasra no.	Area	
			Kanal	Mas				Kanal	Mas
1	SOUNTHAN	492	27	16 ✓	27	SOUNTHAN	533	1	18
2	"	493	6	01 ✓	28	"	533/1	-	16
3	"	494	1	00 ✓	29	"	534	1	03
4	"	495	3	09 ✓	30	"	535	2	01
5	"	496	2	00 ✓	31	"	536	1	18
6	"	497	2	06 ✓	32	"	537	1	05
7	"	498	1	00 ✓	33	"	538	1	19
8	"	499	1	00 ✓	34	"	539	6	09
9	"	500	12	08 ✓	35	"	540	3	14 ✓
10	"	508	35	00 ✓	36	"	541	9	11 ✓
11	"	509	19	17 ✓	37	"	542	12	00
12	"	518	22	05 ✓	38	"	543	2	15 ✓
13	"	519	17	17 ✓	39	"	544	-	17 ✓
14	"	520	106	11 ✓	40	"	545	8	02 ✓
15	"	521	27	09 ✓	41	"	546	11	07 ✓
16	"	522	23	12 ✓	42	"	547	14	03 ✓
17	"	523	2	12 ✓	43	"	547/1	16	17 ✓
18	"	524	-	08 ✓	44	"	548	10	09 ✓
19	"	525	-	07 ✓	-	-	-	-	15
20	"	526	3	13 ✓	45	SUTAIN	197	10	15 ✓
21	"	527	5	12 ✓	46	"	198	5	07 ✓
22	"	528	3	12 ✓	47	"	199	4	16 ✓
23	"	529	42	13 ✓	48	"	200	2	03 ✓
24	"	530	4	00 ✓	49	"	201	5	19 ✓
25	"	531	4	10 ✓	50	"	202	0	02 ✓
26	"	532	1	13 ✓					

K.T.A. →

90
151
92

Detail of khasra nos to be acquired Under Case no: - 2/10

S.No	Name of village	Khasra nos.	Area		S.No	Name of village	Khasra no.	Area	
			Kanal	Marla				Kanal	Marla
	PRIYAN.	101	23	04	127	PRIYAN	129	04	02
2	"	102	10	01	128	"	130	14	04
3	"	103	2	11	129	"	131	15	07
4	"	104	2	11	130	"	132	6	11
5	"	105	1	00	131	"	133	10	19
6	"	106	2	19	132	"	134	1	08
7	"	107	12	09					
8	"	108	4	12	133	GORDI.	180 ^{MIN}	19	17
9	"	109	2	19	134	"	"	12	13
10	"	110	2	16	135	"	"	8	01
11	"	111	5	14	136	"	"	5	01
12	"	112	1	12	137	"	"	15	11
13	"	113	3	18	138	"	"	10	12
14	"	114	7	03	139	"	"	8	02
15	"	115	4	16	140	"	"	4	10
16	"	116	12	14	141	"	"	0	10
17	"	117	6	10	142	"	"	5	00
18	"	118	2	11	143	"	"	6	00
19	"	118/1	2	00	144	"	"	5	00
20	"	119	6	03	145	"	"	15	00
21	"	123	51	18	146	"	"	7	02
22	"	124	24	03	147	"	"	13	01
23	"	125	16	16	148	"	"	20	11
24	"	126	5	00	149	"	"	9	12
25	"	127	7	07	150	"	"	9	12
26	"	128	37	13	151	"	"	7	10

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97

Detail of Khasra nos to be acquired under Case no: -

S.No	Name of village	Khasra nos.	Area		S.No	Name of village	Khasra no.	Area	
			Kanal	Marla				Kanal	Marla
152	GORDI	180 ^{nin.}	15	06	178	Gordi	180	4	00
153	"	"	11	03				13	00
154	"	"	-	09	G. Total of case →			1770	10
155	"	"	11	16					
156	"	"	11	03					
157	"	"	9	00					
158	"	"	4	13					
159	"	"	24	16					
160	"	"	5	07					
161	"	"	12	02					
162	"	"	12	00					
163	"	"	9	19					
164	"	"	22	05					
165	"	"	9	00					
166	"	"	8	00					
167	"	"	6	12					
168	"	"	9	00					
169	"	"	7	19					
170	"	"	10	09					
171	"	"	10	00					
172	"	"	8	00					
173	"	"	12	03					
174	"	"	10	17					
175	"	"	14	09					
176	"	"	21	17					
177	"	"	14	11					

~~H. C. Ballia~~

~~PH Ballia~~

PH Khera

~~PH Khera~~

~~PH Khera~~